

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:154

ANSWERED ON:13.03.2012

SUBSIDY TO FARMERS

Amlabe Shri Narayan Singh;Bundela Shri Jeetendra Singh;Mohan Shri P. C.;Naqvi Shri Zafar Ali

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government has made any assessment/review the norms for subsidy to farmers on the basis of the size of their land holdings;

(b) if so, the details thereof; and

(c) the details of the subsidy given by the Government for development of agriculture under the centrally sponsored schemes during each of the last three years and the current year, scheme-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): No, Madam.

(c): Department of Agriculture & Cooperation releases funds to the State Governments under various schemes being implemented by the Department as grants in aid. State Governments disburse funds as subsidy to beneficiaries as per the guidelines of the schemes. Details of funds provided by the Department under various centrally sponsored schemes being implemented during last three years and current year are given in the statements attached.